

3 **Bijaya Mishra Vrs. UOI**

Admission Sl. No. 2  
O.A. No. 763 of 2013  
Order dated: 18.11.2013

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

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Heard Mr. D.K.Mohanty, Ld. Counsel for the applicant,  
and Mr. G.C.Nayak, Ld. Govt. Advocate for the State of Orissa.

In view of certain developments which took place after  
filing of this O.A., by filing a memo dated 12.11.2013 the applicant  
wants to withdraw this O.A. with liberty to file another Original  
Application. Prayer is allowed.

Accordingly, this O.A. is disposed of being withdrawn  
giving liberty to the applicant to file another O.A., if so advised.

  
MEMBER(Judl.)

RK